

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 568 OF 2012

Thursday, this the 17th day of January, 2013

CORAM:

HON'BLE MS.K NOORJEHAN, ADMINISTRATIVE MEMBER

Aneesh E.M, Aged 31 years
S/o Late K.T Andy
Ediyottumeethai House
Pannikottur
Chembanoda P.O
Peruvannamuzhi
Kozhikode

- Applicant

(By Advocate Mr.P.V Mohanan)

Versus

1. The Director General
Indian Council of Agriculture Research
Krishi Bhavan, New Delhi – 110 001
2. The Director
Central Plantation Crops Research Institute
Kasaragod, Post – Kudlu – 671 124

- Respondents

(By Advocate Mr.P Santhosh Kumar)

The application having been heard on 17.1.2013, the Tribunal on the same day delivered the following:

ORDER

During the pendency of the O.A respondents have issued letter No.F4(123)/2008-Estt (Vol XVII) dated 21.12.12, engaging the applicant as Trainee on compassionate grounds. The counsel for the applicant submits that in view of this order the Original Application can be closed. Accordingly, the O.A is closed.

(Dated, the 17th day of January, 2013)


(K.NOORJEHAN)
ADMINISTRATIVE MEMBER

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